

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 10
TO BE ANSWERED ON THE 2ND FEBRUARY, 2021

FUNDS FOR PMFBY

10. SHRI DEVENDRA SINGH BHOLE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री pleased to state:

- (a) the funds allocated and disbursed under Prime Minister Fasal Bima Yojana (PMFBY) since its inception in Uttar Pradesh, year-wise;
- (b) the number of people and districts in Uttar Pradesh benefited under the said scheme;
- (c) whether the Government has assessed that entitled beneficiaries under this scheme have not got the benefits of the scheme due to delay by the officers; and
- (d) if so, the details thereof and the corrective steps being taken by the Government in this regard?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): Pradhan Mantri Fasal Bima Yojana (PMFBY) being Central Sector Scheme, State-wise allocation/release is not made. The requisite Funds are released to the Central Fund routing agency i.e. Agriculture Insurance Company of India Ltd. (AIC) who in turn release the Central Government's share in premium subsidy on receipt of respective state Government's share, to the concerned insurance companies. All the 75 districts have been notified by the Uttar Pradesh Government under the scheme. Year-wise details of 50% share of Central Government share in premium subsidy and number of farmers benefitted (who got claims) since inception of the scheme in 2016-17 to 2019-20, in Uttar Pradesh, are given in following table:

Year	Central Government 50% share in premium subsidy (Rs. in crore)	No. of farmers benefitted (got claims) in lakhs.
2016-17	320.65	11.79
2017-18	473.32	5.85
2018-19	509.50	6.21
2019-20	487.20	9.46

Contd....2/-

(c) & (d): Government regularly monitors the implementation of PMFBY and has taken steps to ensure that the benefits of the scheme reach the entitled beneficiaries. Major steps taken in this regard are making Aadhar compulsory for enrollment under the scheme, payment of claims directly to farmers' bank account by insurance companies, integration of digitized land records of farmers and infusion of improved technology to assess the yield vis-à-vis claims, development of National Crop Insurance Portal and apps for digitization of entire process of implementation of schemes for bringing more transparency and accountability in implementation of the schemes etc.
